NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/218/2016

NAME OF THE PETITIONER(S)

: Muneez Rahman

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION

: 111A

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. PREETHI. S. ARASU for RADAGOPAL & RAGHLNATHAN Advocation

R1,244

2. K. GOWTHAM KUMBE COUNSEL FOR R3

Countie for PETETERENTER Alisso

Shri A G Sathya Narayana, representing counsel for petitioner present. Ms Preethi S Arasu, counsel for R1, R2 & R4 and Shri K Gowtham Kumar, counsel for R3 are present. Counsel for R3 submitted that he filed rejoinder to the counter filed by R1, R2 & R4 and also stated that he will file a fresh type set for convenience of the Bench. Pleadings are complete. The matter is posted for final hearing. Put up on **05.04.2017** at **10.30** A.M.

(Ch. Md. Sharief Tar

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)